

ITEM NO.109

COURT NO.14

SECTION II-B

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal Nos.1704-1705/2015

ASHOK SAXENA

Appellant(s)

VERSUS

THE STATE OF UTTARAKHAND ETC.

Respondent(s)

Date : 30-01-2025 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE R. MAHADEVAN

For Appellant(s) : Mr. Narender Hooda, Sr. Adv.
Mr. Jasbir Singh Malik, Adv.
Ms. Rhythm Bharadwaj, Adv.
Ms. Suman Sharma, Adv.
Ms. Niharika Singh, Adv.
Mr. Varun Punia, AOR

For Respondent(s) : Mr. Sudarshan Singh Rawat, AOR
Ms. Saakshi Singh Rawat, Adv.
Mr. Sunny Sachin Rawat, Adv.
Mr. Ajay Kumar Bahuguna, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. The appeals are disposed of in terms of the signed reportable order.
2. Pending application(s), if any, stand disposed of.

(CHANDRESH)
ASTT. REGISTRAR-cum-PS

(POOJA SHARMA)
COURT MASTER (NSH)

(Signed reportable order is placed on the file)